

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. †188
TO BE ANSWERED ON 17.07.2017**

Community Development through Polytechnics

†188. SHRI RAM CHARAN BOHRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing community development scheme in the country through polytechnics and if so, the details of the scheme;
- (b) the extent to which this scheme has been implemented in Rajasthan;
- (c) whether the Government is aware that honorarium and consolidated emoluments given to the workers involved in this scheme is very less and if so, the details thereof;
- (d) whether the Government has any proposal to revise the present rate of honorarium; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a): Yes, Madam. A scheme named Community Development through Polytechnic (CDTP) is being implemented 518 Polytechnics across the country. The scheme aims at providing non-formal, short-term, employment oriented skill development programmes, through AICTE approved Polytechnics, to various sections of the community, particularly the rural, unorganized & disadvantaged sections of the society, to enable them to obtain gainful self / wage employment. Duration of training usually ranges from three to six months. No fee is charged from the trainees for the courses. So far, financial assistance of Rs.278.56 crore has been provided to implement the scheme and about 15 lakh persons have been trained under the scheme.

(b): 19 Polytechnics of Rajasthan are implementing the scheme and an amount of Rs.6.08 crore has been granted so far to these Polytechnics for the same.

(c) to (e): As per Para 6.10 of the Norms and Guidelines of the Scheme, the honorarium paid to different categories of staff engaged on contract basis under the scheme shall not be lower than the minimum wages notified, if any, for the similar category of workers, in the order of State Governments/UT administration prevailing in the district concerned. The Polytechnics are empowered to adjust the wages accordingly taking into account the overall ceiling for wages under the Scheme and the number of personnel engaged.
